

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:77

ANSWERED ON:24.02.2016

Rail Accidents

Fatepara Shri Devajibhai Govindbhai;Mahtab Shri Bhartruhari

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of claims filed by the victims of various rail accidents in the Railway Claims Tribunal (RCT) across the country during each of the last three years and the current year, zone-wise;
- (b) the number of such claims in which RCT has given judgments in favour of the victims along with the average time taken by the RCT in such judgments during the said period, zone-wise;
- (c) the amount of compensation declared by the RCT and released by the Railways to such victims so far in said cases;
- (d) whether the Government has received complaints regarding inadequate compensation or delay in releasing of compensation from the victims of rail accidents in the country during the said period; and
- (e) if so, the details thereof, zone-wise and the reasons therefor along with the corrective steps taken/being taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI MANOJ SINHA)

(a) to (e): A Statement is laid on the Table of the House.
